

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.153 - CP 69 of 2017

ITEM No.154 – IA 36 of 2018

ITEM No.155 – IA 127 of 2018

ITEM No.156 – IA 786 of 2020

Proceedings under Section 241-244 of Co. Act, 2013

IN THE MATTER OF:

Bharat P Raut & Ors

.....Applicant

V/s

Madhu Silica Pvt Ltd & Ors

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Nachiket A Dave Advocate a/w. Mr. Amit Bhandari
Advocate, Mr. Jaimin R Dave Advocate

For the Respondent

: Ms. Alisha Mehta i/b. Wadia Ghandya & Co. Adv. Mr.
Nachiket A Dave Advocate a/w. Mr. Amit Bhandari
Advocate (IA 786 of 2020)

ORDER

Due to paucity of time, the matter stands adjourned.

List on 27.07.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**